

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 125(ND)/ 10

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE COMPANY: Sh. Niranjan Lal Data Vs. M/s Data Infocom Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Swaralipi Deb Roy and Mr. R. K. Gupta, Advocates for the Petitioner
Mr. Vivek Malik and Mr. Dhawal Malik, Advocates for the Respondent

ORDER

List this case for directions on 9th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)